

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2012

Dated : 18th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

**Saheli Exports Pvt. Ltd. ... Appellant (s)
Versus**

**Joint Electricity Regulatory
Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Prateek Dahiya &
Mr. Ravi S.S. Chauhan for R-1**

ORDER

At the request of the learned counsel for the Respondent, post
the matter on **15th March, 2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

rkt/pg